

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2017 &  
IA NO. 514 OF 2017**

**Dated: 23<sup>rd</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**BLA Power Pvt. Ltd. .... Appellant(s)  
Vs.  
State of Madhya Pradesh through Energy Departments & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. P. Kaurav, Sr. Adv.  
Mr. Ashish Anand Bernard  
Mr. Nitin Gaur  
Mr. Paramhans Sahani  
Ms. Anuradha Mishra for R-2

Mr. Vikas Upadhyay for R-3

Ms. Mandakini Ghosh  
Ms. Ritika Singhal for R-6

**ORDER**

List the matter on **29.08.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**